

**Central Administrative Tribunal
Principal Bench, New Delhi**

CP No. 75/2019
in
OA No. 80/2018

This the 15th day of July, 2019

**Hon'ble Mr. S.N.Terdal, Member (J)
Hon'ble Mr. Pradeep Kumar, Member (A)**

Sanjay Kanhaiya
S/o Sh. Pratap Singh
R/o 156, United India Apartments
Mayur Vihar, Phase I, New Delhi – 110 091.

.... Petitioner

(By Advocate: Mr. Ajesh Luthra)

Versus

1. Shri Vijay Kumar Dev
Chief Secretary
Government of NCT of Delhi
A-Wing, 5th Floor, Delhi Secretariat, I.P. Estate, New Delhi.
2. Shri Vivek Pandey
Labour Commissioner
Labour Department
(GNCT of Delhi)
5, Sham Nath Marg, Delhi – 110 054.
3. Dr. S. Venkatesh
Director
Director General Health Services
Room No.446-A, Nirman Bhawan
Maulana Azad Road, New Delhi – 110 108.
4. Shri Sanjay Goel
Director
Directorate of Education
(GNCT of Delhi)
Old Secretariat, Delhi -54. Contemnors/Respondents

(By Advocate: Mr. Atul Kumar)

ORDER (ORAL)

Mr. S.N. Terdal :

Learned counsel for applicant submits that Tribunal's order dated 14.09.2018 passed in OA No. 80/2018 has been complied with by the respondents. In view of the same, CP is closed and notices issued to the respondents are discharged.

**(Pradeep Kumar)
Member (A)**

**(S.N. Terdal)
Member (J)**

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